

DIVISION BENCH

ITEM NO.169

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ
CONT. APPL. NO.06/2022, RA NO.01/2022 & CA NO.07.2023
IN CP No.59/ALD/2022**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRATEEK KUMAR V/S SAMEER HOSPITALITY PRIVATE LIMITED & ORS.
UNDER SECTION	241/242, 244 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 30th May, 2024.

**-Sd-
(Court Officer)**

18th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*